

Secretary of Rajya Sabha :

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Merchant Shipping (Amendment) Bill, 1969, which has been passed by the Rajya Sabha at its sitting held on the 3rd December, 1969."
- (ii) 'In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 8th December, 1969, agreed to the following amendments made by the Lok Sabha at its sitting held on the 1st December, 1969, in the Indian Registration (Amendment) Bill, 1968 :

Enacting Formula

1. That at page 1, line 1,—
for "Nineteenth" substitute "Twentieth".
Clause 1
2. That at page 1, line 4,—
for "1968" substitute "1969".

MERCHANT SHIPPING (AMENDMENT) BILL

As Passed by Rajya Sabha

SECRETARY : Sir, I also lay on the Table of the House the Merchant Shipping (Amendment) Bill, 1969, as passed by Rajya Sabha.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty-Sixth Report

SHRI M. G. UIKEY (Mandia) : I beg to present the Fifty-sixth Report of the Committee on Private Members' Bills and Resolutions.

12.14 hrs.

MONOPOLIES AND RESTRICTIVE TRADE PRACTICES BILL

MR. SPEAKER : Now we come to Item 8.

SHRI RANGA (Srikakulam) : The Ministers concerned are not here.

SHRI SURENDRANATH DWIVEDY (Kendrapara) : The House may be adjourned as the Minister is not here. (*Interruptions*).

श्री रवि राय (पुरी) : मेरा व्यवस्था का प्रश्न है। यह बिल बहुत महत्वपूर्ण है। सिलेक्ट कमेटी की रिपोर्ट हमारे सामने है। राज्य सभा से यह पास हो कर आया है। दो साल से हम देखते आ रहे हैं कि जिस मन्त्री का विषय होता है वह हाज़िर नहीं होता है। यह बड़े ताज्जुब की बात है। उनको मौजूद होना चाहिये था। लेकिन वह है नहीं। श्री फखरुद्दीन अली अहमद को आप डांटिये। उनको कुछ दण्ड दिया जाना चाहिये। हाउस को आप एडजर्न कर दें।

SHRI SURENDRANATH DWIVEDY : The House may be adjourned. There is no business now. (*Interruptions*)

SEVERAL HON. MEMBERS : *rose*—

SHRI RABI RAY : Mr. Fakhruddin Ali Ahmed is disregarding the House. वह सदन का सम्मान नहीं कर रहे हैं।

DR. RAM SUBHAG SINGH (Buxar) : I beg to move that the House do now adjourn because the Ministers concerned are not here.

श्री रवि राय : मैं इसका समर्थन करता हूँ। हाउस को इन्होंने तमाशा समझ रखा है।

अध्यक्ष महोदय : दोनों हाउस चलते हैं। कई बार लेट हो भी जाते हैं। क्यों इतने इम्पैशेंट हो गए हैं अब बात खरम हुई।